

15.43 hrs.

SUBMISSIONS BY MEMBERS

(I) Re: Demand to fill up the Vacancies in the Grade of Executive Engineer in CPWD from Amongst the Promotees.

[Translation]

SHRI RAMJI LAL SUMAN (Firozabad): Mr. Deputy Speaker, Sir, I would like to raise the matter of promotee Engineers in CPWD. Hon'ble Mulayam Singhji is in the House since morning to raise this matter. ... (Interruptions)

MR. DEPUTY SPEAKER: I am ready to hear your views. This is not a Zero Hour, but I am ready to hear your submission in brief.

... (Interruptions)

SHRI ANANT GUDHE (Amravati): Mr. Deputy Speaker, Sir, is this a Zero Hour?

MR. DEPUTY SPEAKER: This is not a Zero Hour.

SHRI ANANT GUDHE: Hon'ble Speaker, had said that this matter can be raised after matters under Rule 377.

MR. DEPUTY SPEAKER: You know that Zero Hour cannot be in the afternoon.

SHRI MULAYAM SINGH YADAV (Sambhal): Mr. Deputy Speaker, Sir, 350 posts of Executive Engineers are lying vacant in Central Public Works Department for the last six years and promotee Assistant Engineers have not been given promotion as per Recruitment Rule 1996 although clear instruction had been given in this regard by Central Tribunal (CAT) Chandigarh. This is a very serious matter.

Sir, secondly, I would like to submit that although 100 regular vacancies have been filled after 1996, but promotees were not promoted. After that, orders were issued by CAT, Chandigarh. At this, some people took their case to High Court. Government is not pleading the case in High Court. As per the news, some officers are also involved and so Government is not pleading the case in High Court. If the concerned Minister had been present in the House, I would have requested him but now I request you to give directions to the Government so that at least Government plead the case and the

promotees get relief. As per the situation 350 posts are lying vacant, we would like that the Government give assurance in the House in this regard.

SHRI RAMJI LAL SUMAN: Mr. Deputy Speaker, Sir, his case is intentionally not being pleaded properly in the Supreme Court. This is a serious matter. He is intentionally not being promoted, though the department has no problem in doing so. ... (Interruptions) One important point is that CAT's verdict was in his favour but certain persons appealed in High Court and obtained a stay order. ... (Interruptions)

[English]

The Government is creating the problem intentionally. ... (Interruptions)

[Translation]

MR. DEPUTY SPEAKER: There is no 'Zero Hour'. I have permitted for submission only.

... (Interruptions)

SHRI RAMJI LAL SUMAN: Please direct the Government so that they take some decision on it. ... (Interruptions)

MR. DEPUTY SPEAKER: How can I direct the Government that they should take some decision on it.

... (Interruptions)

MR. DEPUTY SPEAKER: Ramji Lal ji, I can direct the Government in this manner. The hon. Minister is sitting here and noting down your points. I have granted permission of submission to Mulayam Singhji and after submitting his points, he has left.

... (Interruptions)

SHRI RAMJI LAL SUMAN: Please convey my points to Khandurji, the Minister concerned of this case. He will talk to him. ... (Interruptions). Please convey my points to him. ... (Interruptions) Gangwarji, cannot you tell this much to him?

MR. DEPUTY SPEAKER: I have permitted you for submission. Please sit down now.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND THE MINISTER OF STATE IN THE

MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR): Mr. Deputy Speaker, Sir, what hon. Mulayam Singhji has said cannot be replied right now. I will tell the Minister concerned about this.

KUNWAR AKHILESH SINGH (Maharajganj, U.P.): Mr. Deputy Speaker, Sir, now I am raising a point of order. Yesterday you had given a ruling on my adjournment motion from this chair only that ... *(Interruptions)*.

MR. DEPUTY SPEAKER: Let bygones be bygones. Now, what do you want to say right now?

KUNWAR AKHILESH SINGH: Sir, I was not given the opportunity yesterday and even today I am not being given the opportunity ... *(Interruptions)*.

MR. DEPUTY SPEAKER: I have given an opportunity to your leader.

15.46 hrs.

(ii) Re: Need for speedy investigation into Madhumita Shukla murder case.

KUNWAR AKHILESH SINGH (Maharajganj, U.P.): Sir, that was a different issue and this is a separate issue. A young poetess Madhumita Shukla was murdered in broad day light in Lucknow the Capital city of Uttar Pradesh in the Parliamentary constituency of the Prime Minister. The case was investigated by police first and when newspapers and electronic media reported the issue ... *(Interruptions)*. The matter was handed over to CB CID first and then given to CBI.

[English]

MR. DEPUTY SPEAKER: I will not give you permission to raise this matter.

[Translation]

This is a matter of law and order which is a State subject.

[English]

I will not allow you. No, no nothing doing.

[Translation]

KUNWAR AKHILESH SINGH: Mr. Deputy Speaker, Sir, efforts are being made to save the killers. We have the facts. ... *(Interruptions)*.

[English]

MR. DEPUTY-SPEAKER: I will not allow this matter to be raised because this is purely a State subject. A State subject cannot be taken up here. This is not the time also. This is no 'Zero Hour'.

[Translation]

KUNWAR AKHILESH SINGH: Sir, this is a serious matter. CBI investigation is being influenced ... *(Interruptions)*.

15.49 hrs.

(At this stage, Kunwar Akhilesh Singh and Shri C.N. Singh came and stood on the floor near the Table.)

MR. DEPUTY SPEAKER: You are repeating the point which you states yesterday when the Speaker was in the Chair.

... *(Interruptions)* . . .

MR. DEPUTY SPEAKER: You are a senior Member. Please do not behave like this.

... *(Interruptions)*

MR. DEPUTY SPEAKER: I have heard you. I heard your leader also. I heard Shri Ramji Lalji, I have heard all of you. And the hon. Minister has responded to that also yet you are behaving in this manner. It is not a good thing.

... *(Interruptions)*

[English]

MR. DEPUTY SPEAKER: Nothing will go on record.

... *(Interruptions)**

[Translation]

MR. DEPUTY-SPEAKER: Nothing will go on record.

... *(Interruptions)**

MR. DEPUTY SPEAKER: If you want to say something. Please go to your seat and speak from there.

*Not recorded.